

landline services are as follows :-

- Action has been initiated for augmentation of mobile network.
- Co-ordination with the concerned authorities to minimize cable cuts during road widening and improvement in power supply.
- Optimization of Network through rearrangement, reconfiguration and regular Drive-tests.
- Providing Media Redundancy.
- Providing stand by Diesel Generator (DG) set and Outsourcing of DG filling at select places.
- Automated SMS alerts in case of BTS (Base Transceiver Station) outage and its escalation.
- Rehabilitation and upgradation of external plant.
- Close monitoring of network operation through IT enabled systems.
- Introduction of Call Detail Record (CDR) based billing system.

Amendment of RPF Act

2624. SHRI M. VENKAIAH NAIDU: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Government proposes to amend the RPF Act to give it police powers;
- (b) if so, the reasons therefor; and
- (c) whether all State Governments have been taken into confidence in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) to (c) For supplementing efforts of States in providing effective security to passengers in passenger area, a proposal was under consideration, and comments of States have been solicited on this proposal.

Identity Card for Journey in AC Class

†2625. SHRI OM PRAKASH MATHUR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that now it would be mandatory for passengers of AC class, who procured their tickets from the reservation counter, to show their identity cards while performing the journey;
- (b) the reasons for making it mandatory for the passengers travelling in the AC class to show their identity cards; and

†Original notice of the question was received in Hindi.

- (c) whether Government is going to make it mandatory for second class